

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:580
ANSWERED ON:11.11.2010
LIBERALISATION OF COMPAIGNING METHODS
Yadav Shri Ranjan Prasad

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has received representation from various political parties regarding liberalisation of campaigning methods;
- (b) if so, the details thereof;
- (c) the reaction of the Government thereto; and
- (d) the time by which the Government will bring them in force?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a): No, Madam.
- (b) to (d): Does not arise.